

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1323 OF 2011
BEFORE THE REGISTRAR N.J.JAMADAR

SRI. SUJIT BISWAS Appellant (s)

VERSUS

STATE OF ASSAM Respondent(s)

Date: 10/09/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr.Ved Prakash Arya,adv.
Mr. B.D. Sharma,Adv.

For Respondent(s) Ms.Vartika Sahay Walia,adv.
M/S Corporate Law Group,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the respondent submits that the respondent does not wish to file additional documents. Four weeks time is granted to the Ld.counsel for the appellant to file additional documents.
List the matter on 6.11.2012.

(N.J.JAMADAR)
Registrar